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## IN THE HIGH COURT OF ORISSA : CUTTACK

W.P.(C) No.13403 Of 2015

Bipini Bihari Pradhan ... Petitioner

-Versus-

State of Odisha And Others ... Opp. Parties

I N D E X

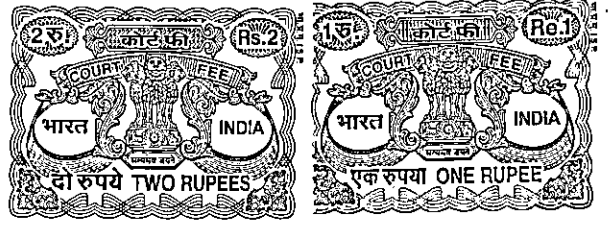
| Sl. No. | Description of documents   | Pages |
|---------|--|-------|
| 1.      | Affidavit on behalf of Commissioner-cum-Secretary to Government, SS & EPD Department.  | 1-6   |
| 2.      | <u>Annexure – A.</u><br>Copy of letter No.2020, dtd.10.03.2022   | 7-8   |
| 3.      | <u>Annexure – B Series.</u><br>Copies of status report implementation of 'An umbrella scheme for Rehabilitation of Cured Leprosy Persons' submitted by the district administration | 9-15  |
| 4.      | <u>Annexure – C.</u><br>Copies of the reports submitted by the Sub-committees  | 16-22 |

Cuttack

Date : 14/05/2022



ADDL. GOVERNMENT ADVOCATE



14 MAY 2022

**IN THE HIGH COURT OF ORISSA : CUTTACK**

**W.P.(C) No.13403 Of 2015**

Bipini Bihari Pradhan ... Petitioner

-Versus-

State of Odisha And Others ... Opp. Parties

**AFFIDAVIT ON BEHALF OF THE COMMISSIONER-  
CUM- SECRETARY TO GOVERNMENT, SS&EPD  
DEPARTMENT, GOVERNMENT OF ODISHA :**



I, Ms. Madhumita Nayak, aged about 50 years, Daughter of Sri Harihar Nayak, at present working as Additional Secretary to Government, Social Security & Empowerment of Persons with Disabilities (SS & EPD) Department, Odisha, Loka Seva Bhawan, Bhubaneswar, Dist.: Khurda, do hereby solemnly affirm and state as follows:

1. That, I am working as Additional Secretary to Government, Social Security & Empowerment of Persons with Disabilities (SS & EPD) Department, Odisha and have been duly authorised to file this Affidavit on behalf of Commissioner-cum-Secretary to Government, Social

*Madhumita Nayak*

Security & Empowerment of Persons with Disabilities (SS & EPD) Department, Odisha

2. That, this Hon'ble Court Vide Order dtd. 23.02.2022 in Paragraph – 5 directed as follows :

“XXX

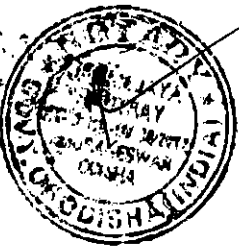
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XXX

*5. The above suggestion is acceptable to the Additional Chief Secretary, Health who participated in the virtual hearing. It is accordingly, directed that:*

*(i) The Technical Committee will instruct its SubCommittees or any other personnel authorized by it to immediately undertake, in next 10 days, visits to the aforementioned nine Colonies in addition to the three colonies mentioned in the Para-1 of the order dated 30th November, 2021 and prepare reports of the present condition of those Colonies.*

*(ii) The Resolution dated 23rd February, 2021 will be implemented in the aforementioned 12 Colonies in the next 12 weeks. A follow-up visit will be undertaken by the same sub-Committees/personnel in the week beginning 9th May, 2022 to ascertain the status of the implementation of the said Resolution in the aforementioned Colonies.*



*Madhukrishna Nayak*

(iii) The sub-Committees/personnel will, during the visits, interact with the inmates of the Colonies to ascertain what kind of rehabilitation measures would be best suited for them.

(iv) A further report of such follow-up visit will be prepared and placed for consideration of the larger Technical Committee at least one week prior to the next date of hearing of this case.

(v) While implementing the above Resolution the guidelines on the 'BHIMA BHOI BHINNAKSHYAMA SAMARTHYA ABHIYAN' (BBSA) as revised on 1st April, 2018 issued by the Government and the guidelines 'Sahaya' issued by the DSSEPWD should be kept in view.

xxx

xxx

xxx"



3. That, with regard to the directions contained in Paragraph – 5(i), it is submitted that the Technical Committee instructed concerned Sub-Committees to visit the Leprosy Colonies. Though the Hon'ble Court ordered to visit 09 colonies as mentioned in Para-4 of Order dtd.23.02.2022 and 03 colonies as mentioned in Para – 1 of the Order dtd.30.11.2021 but there are only 11 colonies mentioned in the Orders (09 colonies in Order dtd.23.02.2022 and 02 colonies in Para – 1 of the Order dtd.30.11.2021). Accordingly, instruction was issued Vide letter No.2020,

Madhuni<sup>+</sup> Nayak

dtd.10.03.2022 (**Annexure – A**) to visit the following 11 Leprosy Colonies and prepare reports of present condition of inhabitants living in these colonies.

- i. Jamunda, Katapali, Bargaon in Bargarh
- ii. Gandhi Pali, Nayabazar, Cuttack
- iii. NeheruPali, Nayabazar, Cuttack
- iv. Gandhi Nagar Colony, J.K.Road, Jajpur
- v. Indra Ashram Kulemura, Beheramal, Jharsuguda
- vi. Saraswati Colony, Baripada, Mayurbhanj
- vii. Durgapur-B, Colony, Malgodam, Rourkela, Sundargarh
- viii. Ramakrushnapalli, Kharvel Nagar, Unit-III, Bhubaneswar, Khordha
- ix. Jaganath Leprosy Colony, Mancheswar, Khordha
- x. Dharabani Leprosy Colony, Jatni, Khordha
- xi. Bapuji Leprosy Colony, Jatni, Khordha

*Madhusmita Nayak*



4. That, in compliance to the directions contained in Paragraph – 5(ii), it is submitted that the 11 Leprosy Colonies were visited by the concerned Sub-Committees and eligible beneficiaries were identified to be covered under the Resolution dated 23<sup>rd</sup> February, 2021 in the stipulated timeline. The benefits received by the inhabitants under BBSA and SAHAYA have also been mentioned in the said report.

The status of implementation of 'An umbrella scheme for Rehabilitation of Cured Leprosy Persons' submitted by the district administration are annexed as **Annexure-B Series**.

5. That, with regard to the directions contained in Paragraph – 5(iii), the Officials during their visit to the Leprosy Colonies took note of the rehabilitation measures by interacting with the eligible Cured Leprosy Persons living in the Colonies.

Copies of the reports submitted by the Sub-committees are filed herewith and annexed as **Annexure - C Series**.

6. That, with regard to the directions contained in Paragraph – 5(iv), it is submitted that for the second time, the Sub-Committees will visit the said 11 Leprosy Colonies in the month of May, 2022 and submit their reports.

7. That, with regard to the directions contained in Paragraph – 5(v), it is submitted that while implementing the said resolution SS & EPD Department will keep in view to implement the “BHIMA BHOI BHINNAKSHYAMA SAMARTHYA ABHIYAN”{(BBSA) as revised on 1<sup>st</sup> APRIL, 2018 and “SAHAYA”.

*Madhuvanti Nagar*



8. That, the facts stated above are true to the best of my knowledge and based on available Official records.

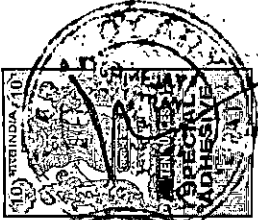
Identified by

Advocate

*Madhusmita Nayak*

DEPONENT 14.05.22,

Adkl. Secretary to Govt.



Cuttack

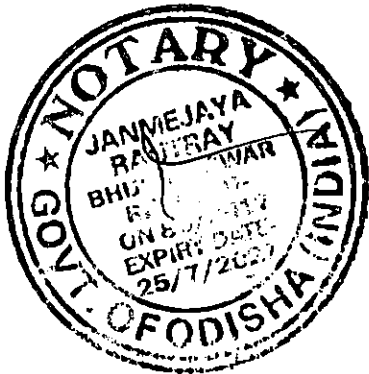
Date : 14 / 05 / 2022



Certified that cartridge papers are not available.

*[Signature]*

ADDL. GOVERNMENT ADVOCATE.



The above named deponent(s) being duly identified by Sri. *[Signature]* Advocate, Bhudaneswar, Appears before me on 14 MAY 2022 at *[Signature]* A.A. *[Signature]* States on oath the contents of his affidavit are true to the best of his / her / their knowledge and belief.

JANMEJAYA RAUTRAY  
NOTARY, BHUDANESWAR  
REGD. NO. *[Signature]*  
GOVT. OF ODISHA  
PH: 9337121273

Deponent(s) Notary, Bhudaneswar

*[Signature]*  
14/5/22



Annexure - A

GOVERNMENT OF ODISHA

Department of Social Security & Empowerment of Persons with Disabilities

No. 2020 /SSEPD  
SSEPD-DA4-CASEOP-0003-2021

Dt. 10-03-2022

From

**Madhumita Nayak, OAS (SAG)**  
Additional Secretary to Government

To

**Collector**  
(Bargarh/ Cuttack/ Jajpur/ Jharsuguda/ Khordha/ Mayurbhanj/ Sundargarh)

*Sub: Implementation of the orders Dt. 23.02.2022 of Hon'ble High Court of Orissa in WP(C) No.13403 of 2015 (Bipini Bihari Pradhan Vrs State of Odisha and others).*

Sir/ Madam,

With reference to the subject-cited above, I am directed to say that Hon'ble High Court of Orissa while hearing WP(C) No.13403 of 2015 (Bipini Bihari Pradhan Vrs State of Odisha and others) on Dt. 23.02.2022 has issued certain orders (copy enclosed). Sub-committees of the 'Technical committee for formulation and monitoring of rehabilitation programmes of cured leprosy persons' have already been constituted at district level.

As per the orders of the Hon'ble Court, you are requested to ensure the following actions and submit compliance to this Department for taking further necessary action at this end for compliance of the order passed by Hon'ble Court :

a) Members of the Sub-committee are <sup>to</sup> visit the following 11 colonies and report their present condition within 10 days: -

- i. Jamunda, Katapali, Bargaon in Bargarh
- ii. Gandhi Pali, Nayabazar, Cuttack
- iii. Neheru Pali, Nayabazar, Cuttack
- iv. Gandhi Nagar Colony, J.K.Road, Jajpur
- v. Indra Ashram Kulemura, Beheramal, Jharsuguda
- vi. Saraswati Colony, Baripada, Mayurbhanj
- vii. Durgapur-B, Colony, Malgodam, Rourkela, Sundargarh
- viii. Ramakrushnapalli, Kharvel Nagar, Unit-III, Bhubaneswar, Khordha
- ix. Jaganath Leprosy Colony, Mancheswar, Khordha
- x. Dharabani Leprosy Colony, Jatni, Khordha
- xi. ~~Bhaganath~~ Leprosy Colony, Jatni, Khordha

b) Implementation of the scheme 'An umbrella scheme for Rehabilitation of Cured Leprosy Persons' in the above-mentioned colonies in next 12 weeks. A follow-up visit to be undertaken by the same sub-Committees/personnel in the

T. C. attested  
  
Additional Secretary to Govt.  
SSEPD Department



week beginning 9th May, 2022 to ascertain the status of the implementation of the said scheme in the aforementioned Colonies.

- c) Submission of follow-up visit reports to the Technical Committee at least one week prior to the next date of hearing of this case.

Funds may be available under relevant scheme placed in the year 2020-21 and 2021-22. Further, funds available under SAHAYA and BBSA may also be utilized for the purpose under intimation to this Department.

Encl: As above.

Yours faithfully,

  
Additional Secretary to Government

Memo No. 2021 /SSEPD

Dt. 10.03.2022


Copy along with a copy of the enclosure forwarded to concerned DSSOs for information and necessary action.

  
Additional Secretary to Government

T.C. attached.  
  
Additional Secretary to Govt.  
SSEPD Department

| Annexure-A                         |          |                       |                                      |                             |                               |  |                     |                 |                     |                                  |
|------------------------------------|----------|-----------------------|--------------------------------------|-----------------------------|-------------------------------|--|---------------------|-----------------|---------------------|----------------------------------|
| No. of beneficiaries assisted with |          |                       |                                      |                             |                               |  |                     |                 |                     |                                  |
| Sl. No.                            | District | Name of the Colony    | No. of CLPs identified in the Colony | Supply of Aids & Appliances | Pre & Post Matric Scholarship | Supportive Money/Assistance to Parents | Self-Employment Kit | Self Help Group | Marriage Incentives | Any Other Scheme e.g BBSA/SAHAYA |
| 1                                  | 2        | 3                     | 4                                    | 5                           | 6                             | 7                                      | 8                   | 9               | 10                  | 11                               |
| 1                                  | Bargarh  | Jamuda Bargaon Colony | 165                                  | 3                           | 0                             | 07                                     | 0                   | 01              | 02                  | BBSA & SAHAYA                    |


T.C. attested,

  
Additional Secretary to Govt.  
SSEPD Department

  
Collector & District Magistrate  
Bargarh

| Annexure-A                         |          |                                 |                                      |                               |  |  |                     |                 |  |   |   |
|------------------------------------|----------|---------------------------------|--------------------------------------|-------------------------------|--|--|---------------------|-----------------|--|---|---|
| No. of Beneficiaries Assisted with |          |                                 |                                      |                               |  |  |                     |                 |  |   |   |
| Sl No.                             | District | Name of the Colony              | No. of CLPs Identified in the Colony | Supply of Aids and Appliances | Pre & Post Matric Scholarship              | Supportive Money/Assistance to Parents | Self Employment Kit | Self Help Group | Marriage Incentive                       | Any Other Scheme e.g. BBSA/SAHAYA( CLP kit Distributed under SAHAYA Scheme) | Educational Kit Distributed under SAHAYA Scheme |
| 1                                  | 2        | 3                               | 4                                    | 5                             | 6  | 7                                      | 8                   | 9               | 10                                       | 11  | 12  |
| 1                                  | CUTTACK  | Gandhipalli, Nayabazar, Cuttack | 474                                  | 161                           | 35 applications under process for sanction | 35 under process                       | Nil                 | 1               | 1 application under process for sanction | 277   | 121   |
| 2                                  |          | Neherupalli, Nayabazar, Cuttack | 318                                  | 195                           | 37 applications under process for sanction | 37 under process                       | Nil                 | 1               | 1 application under process for sanction | 248   | 171   |

N.B.: Out of 269 no. Students enrolled during the A.Y. 2021-22 at Gandhipalli & Neherupalli, 72 nos. of applications have already been collected and under process for sanction of scholarship. Remaining 197 nos. of applications will be collected within a week for sanction of scholarship.

T.C. Attetad  
  
 Additional Secretary to Govt.  
 SSEPD Department

 07/05/2022  
 for District Social Security Officer  
 Cuttack

- 11 -

**Annexure-A**

**No. of beneficiaries assisted with**

| Sl. No. | District | Name of the Colony                     | No. of CLPs identified in the colony | Supply of Aids and appliances | Pre & Post-Matric Scholarship | Supportive Money/Assistance to Parents | Self employment kit | Self Help Group | Marriage Incentive | Any other scheme e.g. BBSA/SAHAYA   |
|---------|----------|--|--------------------------------------|-------------------------------|-------------------------------|--|---------------------|-----------------|--------------------|---|
| 1       | Jajpur   | Gandhi Nagar Colony, J.K. Road, Jajpur | 36                                   | Tricycle-07                   | NIL                           | NIL                                    | NIL                 | NIL             | NIL                | The relief kit was distributed among the Cured Leprosy Persons in February'2020. The livelihood kit @5000/- will be provided soon to these CLP holder through bank account. |

T.C. Adhikari

*[Signature]*  
**Additional Secretary to Govt.  
 SSEPD Department**

*[Signature]*  
**District Social Security Officer**

*[Signature]*  
**Jajpur**

### Compliance on all miscellaneous aspects.

#### Annexure-A

#### No. of beneficiaries assisted with

| Sl. No | District   | Name of the Colony          | No. of CLPs identified in the Colony | Supply of Aids and Appliances                            | Pre & Post-Matric Scholarship | Supportive Money/ Assistance to Parents | Self-employment kit | Self Help Group                               | Marriage Incentive | Any Other Scheme BBSA/SAHAYA   |
|--------|------------|-----------------------------|--------------------------------------|--|-------------------------------|---|---------------------|---|--------------------|--|
| 1      | Jharsuguda | Brundaban Colony, Beheramal | 26                                   | 26 MCR Shoes, 02 Tricycles, 04 Wheel Chairs, 02 Crutches | 2 (as per admissibility)      | No living parents of CLP in the colony  | 0                   | 1 (one) Group @ Rs.50,000/- has been provided | 0                  | 23 nos. of families have been provided Utility Kit under SAHAYA Scheme |
| 2      |            | Indira Ashram, Kulemura     | 55                                   | 40 MCR Shoes, 05 Tricycles, 06 Wheel Chairs, 03 Crutches | 8 (as per admissibility)      | No living parents of CLP in the colony  | 0                   | 0   | 0                  | 40 nos. of families are given Utility Kit under SAHAYA Scheme          |

T. C. Attard

Additional Secretary to Govt.  
SSEPD Department

COLLECTOR, JHARSUGUDA

ANNEXURE-A

| Sl. No | District | Name of the Leprosy Colony   | No. of CLPs identified in the Colony | Identified for supply of Aids & Appliances in BBSA Camp | No. of beneficiaries assisted with                             |  |  |                 |                               |                     |  |    | Supply of MCR Footwear Grade-I | Supply of MCR Footwear Grade-II |
|--------|----------|--|--------------------------------------|---|--|--|--|-----------------|-------------------------------|---------------------|--|----|--------------------------------|---------------------------------|
|        |          |  |                                      |   | Identified for Pre & Post matric Scholarship (Class-V & above) | Supportive Money/Assistance to Parents | Self-Employment Kit identified during Survey | Self Help Group | No. of Household Kit provided | Marriage Incentives | Any Other Scheme, e.g. BBSA/SAHAYA                         |    |                                |                                 |
| 1      | Khordha  | Bapuji Leprosy Colony, Jatni   | 13                                   | 03  | 00   | 00                                     | 00   | 00              | 30                            | 00                  | BBSA Camp has been organized from 30.04.2022 to 05.05.2022 | 01 | 08                             |                                 |
| 2      | Khordha  | Dharabati Leprosy Colony, Jatni  | 10                                   | 08  | 02   | 00                                     | 00   | 00              | 14                            | 02                  |  | 00 | 10                             |                                 |
| 3      | Khordha  | Jagannath Leprosy Colony, Rasulgah, BBSR                                   | 35                                   | 07  | 00   | 00                                     | 00   | 00              | 70                            | 00                  |  | 02 | 09                             |                                 |
| 4      | Khordha  | Ramakrushna Pally Leprosy Colony, Sriya Talkies Road, Kharavel Nagar, BBSR | 71                                   | 46  | 04   | 00                                     | 00   | 01              | 118                           | 00                  |  | 00 | 00                             |                                 |

N.B:- i) Survey has been undertaken in 11 Leprosy Colonies from 30.03.2022 to 05.04.2022.

ii) 2 no. of Tricycle have been supplied to CLPs of Dharabati Leprosy Colony, Jatni on dated.27.10.2021.

iii) 2 no. of Wheel Chairs have been supplied to the CLPs of Ramakrushna Pally Leprosy Colony on dated.04.05.2022.

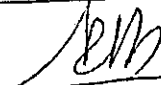
iv) Pre & Post matric Scholarship:- The benefit of scholarship will be given to the child of CLPs in respect of Dharabati & Ramakrushna Pally Leprosy Colony after production of RFT certificate by the CLPs.

T. C. [Signature]  
Additional Secretary to Govt.  
SSEP Department


ANNEXURE-A

No. of Beneficiaries assisted with

| SI No. | District   | Name of the Colony                               | No. of CLPs identified in the colony | Supply of Aids and appliances   | Pre & post Matric Scholarship | Supportive money / Assistance to parents | Self-employment kit | Self Help group | Marriage incentive | Any other scheme e.g BBSA/SAHAYA   |
|--------|------------|--|--------------------------------------|---|-------------------------------|--|---------------------|-----------------|--------------------|--|
| 1      | Mayurbhanj | Saraswati Leprosy Colony, Raghunathpur, Baripada | 77                                   | Tri-cycle-22<br>Wheel Chair-3<br>Blind Stck-2<br>Auxiliary Crutches-18<br>Hearing aid-3<br>Orthosis-2<br>MCR shoes-38<br>walker-2 | 3                             | 1  | 2                   | 2               | —                  | 1. Cataract Surgery- 24<br>2. Power Glass-38<br>3. Livelihood support of Rs. 5000/- has been provided to 55 CLP families |

  
25.4.2022  
District Leprosy Officer  
Mayurbhanj

  
District Social Security Officer  
Mayurbhanj

T. C. Adhikari  
  
Additional Secretary to Govt.  
SSEPD Department

### Annexure-A

#### No. of Beneficiaries assisted with

| Sl. No. | District   | Name of the Colony             | No. of CLPs identified in the colony | Supply of Aids and appliances  | Pre & Post Matric Scholarship | Supportive money/ Assistance to Parents | Self employment kit | Self Help Group | Marriage Incentives  | Any other scheme e.g BBSR/ SAHAYA            |
|---------|------------|--------------------------------|--------------------------------------|--|-------------------------------|---|---------------------|-----------------|----------------------|--|
| 1       | Sundargarh | Durgapur-B, Malgodam, Rourkela | 233                                  | i. Prothesis-05<br>ii. Orthosis-02<br>iii. wheel chair-05<br>iv. Tri-Cycle-03<br>v. Robothic Therapy- 01 | 3                             | 5<br>(@Rs.1000/- per Child per month)   | Nil                 | Nil             | 01<br>(Rs. 50,000/-) | Supply of Essential Commodities- 71 Families |

#### N.B- Identified for supply of Aids & appliances

1. Identified for Prothesis-03
2. Identified for Clutches-01
3. Identified for Surgical Shoes-11

T. C. Attended

  
Additional Secretary to Govt.  
SSEPD Department


  
Collector & District Magistrate,  
Sundargarh.

25.4.22



Annexure - C series

| <b>ANNEXURE -B</b>                 |                             |                               |                        |                    |               |
|------------------------------------|-----------------------------|-------------------------------|------------------------|--------------------|---------------|
| No. of Beneficiaries Assisted with |                             |                               |                        |                    |               |
| Sl.No                              | Housing under Rural Housing | Ration Card under NFSA Scheme | Reconstructive Surgery | Pension under MBPY | Physiotherapy |
| 1                                  | 2                           | 3                             | 4                      | 5                  | 6             |
| 1                                  | 04                          | 108                           | 0                      | 123                | 0             |

T. C. Adhikari  
  
Additional Secretary to Govt.  
SSEPD Department

  
Collector & District Magistrate  
✓ Bargarh

| Annexure-B                         |                                 |                                    |                               |          |                        |                    |                    |               |
|------------------------------------|---------------------------------|------------------------------------|-------------------------------|----------|------------------------|--------------------|--------------------|---------------|
| No. of Beneficiaries Assisted with |                                 |                                    |                               |          |                        |                    |                    |               |
| Sl No.                             | Name of the Colony              | Housing under Rural Housing Scheme | Ration Card under NFSA Scheme |          | Reconstructive Surgery | Pension under MBPY | Pension under NSAP | Physiotherapy |
|                                    |                                 |                                    | PHH Card                      | AAY Card |                        |                    |                    |               |
| 1                                  | Gandhipalli, Nayabazar, Cuttack | 48                                 | 368                           | 310      | 13                     | 345                | 267                | 330           |
| 2                                  | Neherupalli, Nayabazar, Cuttack | 67                                 | 236                           | 166      | 3                      | 324                | 192                | 162           |

for  07/05/2022  
District Social Security Officer  
Cuttack

T.C. Appal Rao,

  
Additional Secretary to Govt.  
SSEPD Department

Annexure-B

No. of beneficiaries assisted with

| Sl. No. | Housing under Rural Housing Scheme  | Ration Card under NFSA Scheme  | Reconstructive Surgery  | Pension under MBPY   | Physiotherapy   |
|---------|---|--|---|--|---|
| 1       | All homeless CLPs residing at the Gandhi Nagar Colony are not covered under housing scheme as the land over which they are reside comes under Jangal kism. District administration has proposed to set up houses for CLPs in the area of Jodabara in Govt. land to cover them under rural housing scheme but they have refused to be resettled in the said place. | 33 no.of households covering 111 no.of family members have availed ration card under NFSA scheme and the left out beneficiaries will be covered shortly after authentication of their Aadhaar. | There is no eligible CLP for reconstructive surgery in the colony at present. | There are 39 no. of eligible CLPs who have availed Pension under MBPY scheme and the left over cases are not covered under MBPY as no deformity was found in them. | The Ulcer kit, MCR Footwear & Medicine were provided by the Health Department the left out beneficiaries will be covered shortly if deformity is found. |

P. C. Adhikari

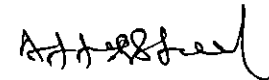
Additional Secretary to Govt.  
SSEPD Department

*[Signature]*  
27/04/2022  
District Social Security Officer  
Jaipur

## No. of beneficiaries assisted with

| Sl.No | District   | Name of the Colony          | Housing under Rural housing scheme  | Ration Card under NFSA Scheme | Reconstructive Surgery | Pension under MBPY | Physiotherapy |
|-------|------------|-----------------------------|---|-------------------------------|------------------------|--------------------|---------------|
| 1     | Jharsuguda | Brundaban Colony, Beheramal | 0<br>As the Khata No.747/4474 Plot No.777 stand recorded in the name of Society of Cent Ursula through I/c Sister Reeta Dicitva, D/o. Dharamraj Decilva, Caste- Christian , No LRC and housing has been provided . However the they were living in the houses connstructed by missionaries. We have started the process of relocating them on a suitable Govt. patch as per their choice. | 23                            | NIL                    | 26                 | NIL           |
| 2     |            | Indira Ashram, Kulemura     | 14<br>The remaining elligible 22 nos. of family will be provided housing and LRC in 2nd phase before 5th May 2022.<br>(N.B:- Out of 40 household 1 death Case and 03 nos of family have moved in after the cut-off date, i.e. 10.08.2017. )   | 40                            | NIL                    | 55                 | NIL           |

  
COLLECTOR, JHARSUGUDA

T.C. 

  
Additional Secretary to Govt.  
SSEPD Department

## ANNEXURE-B

No. of beneficiaries assisted with


| Sl. No. | District | Name of the Leprosy Colony   | Housing under Rural Housing Scheme (living in Ajbestos House) | Ration Card under NFSA Scheme | Reconstructive Surgery | Pension under MBPY | Physiotherapy |
|---------|----------|--|---|-------------------------------|------------------------|--------------------|---------------|
| 1       | Khordha  | Bapuji Leprosy Colony, Jatni   | 13  | 13                            | Nil                    | 13                 | Nil           |
| 2       | Khordha  | Dharabati Leprosy Colony, Jatni  | 07  | 10                            | Nil                    | 10                 | Nil           |
| 3       | Khordha  | Jagannath Leprosy Colony, Rasulgarh, BBSR                                  | 35  | 35                            | Nil                    | 35                 | Nil           |
| 4       | Khordha  | Ramakrushna Pally Leprosy Colony, Sriya Talkies Road, Kharavel Nagar, BBSR | 71  | 71                            | Nil                    | 71                 | Nil           |

T. C. Adhikari,

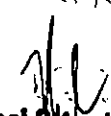
  
 Additional Secretary to Govt.  
 SSEPD Department

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| ANNEXURE-B                         |                                    |                               |                        |                    |               |
|------------------------------------|------------------------------------|-------------------------------|------------------------|--------------------|---------------|
| No. of Beneficiaries assisted with |                                    |                               |                        |                    |               |
| Sl No.                             | Housing under rural Housing Scheme | Ration card under NFSA Scheme | Reconstructive Surgery | Pension under MBPY | Physiotherapy |
| 1                                  | 0                                  | 77                            | 5                      | 77                 | 2             |

  
25.4.2022  
District Leprosy Officer  
Mayurbhanj

  
25.4.22  
District Social Security Officer  
Mayurbhanj

T. C. Adhikari  
  
Additional Secretary to Govt.  
SSEPD Department

**Annexure-B**

**No. of Beneficiaries assisted with**

| Sl. No. | Housing under Rural Housing Scheme | Ration Card under NFSA Scheme | Reconstructive Surgery | Pension under MBPY | Physiotherapy |
|---------|------------------------------------|-------------------------------|------------------------|--------------------|---------------|
| 1       | Nil                                | 176                           | Nil                    | 94                 | Nil           |

**N.B:-**

1. House under Rural Housing could not made available to the CLPs since the land where they have been established their colony does not belong to Govt. land. The land is under the administrative control of Rourkela Steel Plant. However Rourkela Municipal Corporation, Rourkela has provided 39 nos. of Toilets in the Colony.

2. Identified for Reconstructive Surgery- 03nos. (Fit & Willing)

3. Identified for Pension- 02

4. Identified for physiotherapy- 08

*[Signature]*  
Collector & District Magistrate,  
Sundargarh.  
*[Signature]*  
25.4.22

*[Signature]*  
Additional Secretary to Govt.  
SSEPD Department